

Review on the working and Annual Report of West Bengal Agro Industries Corporation Limited, Calcutta for 1984-85 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) On behalf of SHRI MULLAPPALLY RAMACHANDRAN): Sir, I beg to lay on the Table:

- (1) A copy of each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1984-85.
- (ii) Annual Report of the West Bengal Agro Industries Corporation Limited, Calcutta, for the year 1984-85 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No. LT-1780/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1990-91.
- (ii) A copy of the Annual Account (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1990-91 together with Audit Report thereon.
- (iii) A copy of the review (Hindi and

English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above [Placed in Library See No. LT-1781/92]

12.57 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Second Report

[English]

SHRI CHIRANJI LAL SHARMA (Karnal): Sir, I beg to present the Second Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.57/1/2 hrs.

COMMITTEE ON PETITIONS

Second Report

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on Petitions.

MATTERS UNDER RULE 377

- (1) Need to mine coal from coal fields of Chimumr Area, Maharashtra

[Translation]

SHRI VILAS MUTTEMWAR (Chimur) Mr. Chairman, Sir coal reserves in the Bandar coal fields Morpar-1, Morpar Block, Bandar Block and Morpar West and Bandar